

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No. 3551 / Checker
III -6-1/2007 (Pt.I)

Bilaspur, Dated 23 March, 2023

In exercise of the powers Conferred under sub-section (3) of Section 11 read with Section 32 of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974), the High Court of Chhattisgarh here-by confers the powers of Judicial Magistrate First Class upon the following Judicial Magistrate Second Class:-

Sl. No.	Name of the Judicial Magistrate Second Class	Present place of posting	Civil District
1	Ku. Ankita Agrawal, J.M.S.C., Raigarh	Raigarh	Raigarh
2	Ku. Pranjali Netam, J.M.S.C., Raigarh	Raigarh	
3	Ku. Shweta Thakur, J.M.S.C., Raigarh	Raigarh	
4	Shri Praveen Kujur, J.M.S.C., Surajpur	Surajpur	Surajpur
5	Shri Puneet Tigga, J.M.S.C., Surajpur	Surajpur	
6	Shri Ajay Lakra, J.M.S.C., Surajpur	Surajpur	

BY ORDER OF THE HIGH COURT



(Arvind Kumar Verma)
Registrar General

Endt. No. 3552 / Checker
III -6-1/2007 (Pt.I)

Bilaspur, Dated 23 March, 2023

1. Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, *for information.*
2. Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment/CPC), High Court of Chhattisgarh, Bilaspur *for information.*
3. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
4. The District and Sessions Judge, **Raigarh and Surajpur** *for information and necessary action.*
5. The Registrar, S & A Cell/C.S.J.A., High Court of Chhattisgarh, Bilaspur, *for information.*
6. The Additional Registrar (Judicial/ Classification/Administration/ D.E.& E.), High Court of Chhattisgarh, Bilaspur, *for information.*
7. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*

8. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
9. The Additional Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information.*
10. The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
11. The Controller, Government Regional Press, Rajnandgaon *for publication in the next issue of the Rajpatra.*
12. (i) Ku. Ankita Agrawal, J.M.S.C., Raigarh, (ii) Ku. Pranjali Netam, J.M.S.C., Raigarh, (iii) Ku. Shweta Thakur, J.M.S.C., Raigarh, (iv) Shri Praveen Kujur, J.M.S.C., Surajpur, (v) Shri Puneet Tigga, J.M.S.C., Surajpur, (vi) Shri Ajay Lakra, J.M.S.C. Surajpur *for information & necessary action.*
13. The Deputy Registrar (Confidential) High Court of Chhattisgarh, Bilaspur *for information.*
14. The Court Manager, High Court of Chhattisgarh, Bilaspur *for information*
15. *Incharge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site to this High Court.*


(Arvind Kumar Verma)
Registrar General
23.03.2023